

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 08/Confdl./2017
I-8-2/2002 (Pt. IX)

Bilaspur, dated the 09/01/2017

Copy of letter no. A-11016/7/2016-CLS-II dated 20.12.2016 of the Under Secretary to the Govt. of India, Ministry of Labour & Employment, New Delhi in reference to the department's letter dated 01.12.2016 regarding filling up the post of Presiding Officer at CGIT-cum-Labour Court Chandigarh-II is enclosed herewith for information of the candidates concerned.


(Arvind Singh Chandel)
Registrar General

No. A-11016/7/2016-CLS-II
Government of India
Ministry of Labour & Employment

Shram Shakti Bhawan, Rafi Marg,
New Delhi – 110001.
Dated 20 December, 2016

To

The Registrar General,
All High Courts

Sub: Filling up the post of Presiding Officer of Central Government Industrial Tribunal-cum-Labour Court, Chandigarh-II – reg.

AR (cont)
Sir,

Ry
3/1/17
I am directed to refer to Ministry of Labour & Employment Letter No. A-11016/7/2016-CLS-II dated 01.12.2016 inviting applications for the post of Presiding Officer of Central Government Industrial Tribunal-cum-Labour Court, Chandigarh-II. A copy of the said letter is enclosed for the ready reference.

2. The date given in the letter at paragraph 5 may kindly be read as '**31.01.2017**' instead of '**24.01.2017**'.
3. It is also requested that the aforementioned correction in the date be informed to the concerned officers. Inconvenience caused is regretted.

Yours faithfully,

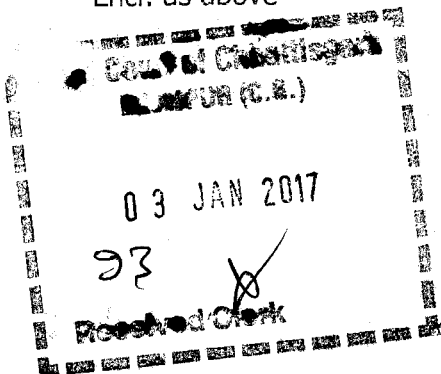
(S. K. Singh)

Under Secretary to the Govt of India
011-23766903

Copy to:

1. Ministry of Law and Justice, Department of Legal Affairs, Jaisalmer House, Man Singh Road, New Delhi.
2. All Regional Labour Commissioners (Central).
3. Guard file.

Encl: as above



No. A-11016/7/2016-CLS-II
Government of India
Ministry of Labour & Employment

Shram Shakti Bhawan, Rafi Marg,
New Delhi – 110001.
Dated 01.12.2016

To,
The Registrar General,
All High Courts.

Sub: Filling up the post of Presiding Officer of Central Government Industrial Tribunal-cum-Labour Court, Chandigarh-II.

Sir,

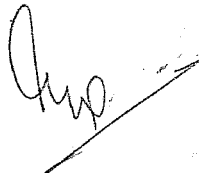
I am directed to say that the post of Presiding Officer of Central Government Industrial Tribunal-cum-Labour Court (CGIT-cum-LC) at Chandigarh-II is to be filled up shortly in accordance with the provisions contained in Sections 7 & 7A of the Industrial Disputes Act, 1947 (relevant extract of the Act placed at **Annexure-I**). According to these provisions, the post can be held by a judicial officer who is, or has been, a Judge of a High Court or who has rendered not less than three years' service as an Additional District Judge or a District Judge. A serving Judge can be appointed on transfer on deputation basis for a fixed term. A retired Judge can be appointed on re-employment basis. The terms and conditions of appointment of a Judge to the post of Presiding Officer will be as per **Annexure-II** [The Presiding Officers of the Labour Court, Industrial Tribunal and National Tribunal (Salaries, Allowances and other Terms and Conditions of Service) Rules, 2015].

2. The scales of pay attached to the post of Presiding Officer of CGIT-cum-LC are as follows:

(i) Distt. Judge (Entry Level) -	Rs.51,550-1230-58,930-1380-63,070/-
(ii) Distt. Judge (Selection Grade) -	Rs.57,700-1230-58,930-1380-67,210-1540-70,290/-
(iii) Distt. Judge (Super time Scale) -	Rs.70,290-1540-76,450/-

3. It is requested that a panel of names of judicial officers who are willing to be appointed as Presiding Officer of CGIT-cum-LC, Chandigarh-II and who fulfill the eligibility conditions may please be furnished to this Ministry within a period of two months from the date of issue of this letter i.e. by 31.01.2017 for selection of a suitable officer. A set of three (03) proformas (Annexure-III, IV & V) is to be included with each application. A check-list (copy placed at **Annexure-III**) regarding the documents/copies enclosed may be sent with each application. The Bio-Data of each of the officers may be furnished in the proforma placed at **Annexure-IV** to be filled by the concerned officer and to be attested by the concerned Registrar General. The nomination of each of the officers may be forwarded along with an abstract of ACRs (if applicable to the officer) of the last five years duly certified in the proforma placed at **Annexure-V**, along with verified copies of ACR dossiers and vigilance clearance (if applicable).

Continued on Page 2

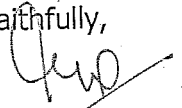


4. It is requested that a panel of names of judicial officers who fulfill the requirements, as mentioned above and are willing to take up the assignment on terms and conditions mentioned in the enclosed rules (Annexure-II) may please be furnished to this Ministry along with the proformas (Annexure-III, IV & V) enclosed with each application.

5. It is urged that filling of details of each of the officers in each of the proformas and the last date of sending of applications may strictly be adhered to. It is informed that **only the nominations with complete proformas (Annexure-III, IV and V) and verified copies of ACR dossiers (if applicable) received on/before 24.01.2017 will be considered by the Ministry.** The matter may kindly be treated as urgent.

6. It is further requested that this Circular may be given wide publicity including the Notice Board of the Court so that there is sufficiently large number of candidates applying for the post.

Yours faithfully,



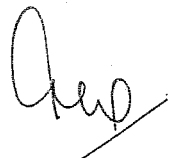
(S. K. Singh)

Under Secretary to the Government of India
Tel. No. 011-23766903

Copy to:

1. Ministry of Law and Justice, Department of Legal Affairs, Shastri Bhawan, New Delhi with the request that a panel of names of Judicial Officers (retired or serving) who are willing to be appointed to the post of the Presiding Officer of the CGIT-cum-LC, Chandigarh-II may kindly be forwarded to this Ministry.
2. All Deputy Chief Labour Commissioners (Central) with the request to take up the matter with the Registrars of the High Courts concerned for wide publicity of the circular.

Encl: Annexure-I, II, III, IV & V.



(S. K. Singh)

Under Secretary to the Government of India